

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.09.2025

ORDER NO. 177 of 2025 (Revised)


Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for **CESTAT, New Delhi** from **22.09.2025** to **26.09.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
from 22.09.2025 to 26.09.2025	Hon'ble Mr. Justice Dilip Gupta, President	Chamber work.
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters.
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise Division Bench matters.
	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Bench matters.

Note:

1. On 23.09.2025, the regular Division Benches will sit after the hearing of Anti Dumping and Larger Bench matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar